

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
NEW DELHI

I.A. No. 3392 & 3542 of 2019

IN

Company Appeal (AT) (Insolvency) No. 177 of 2019

IN THE MATTER OF:

Sagar Sharma & Anr.

...Appellants

Versus

Phoenix ARC Pvt. Ltd.

...Respondents

Present:

**For Appellant: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Mahesh Agarwal,
Mr. Abhijeet Sinha, Mr. Shadab Aho, Mr. Himanshu Satija,
Mr. Arshit Anand, Advocates.**

**For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Suresh Dutta,
Ms. Sonaakshi Dhiman and Ms. Sylona Moha, Advocates.**

O R D E R

07.01.2020

Post the appeal 'For Orders' on **20th January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)